

The amounts surrendered unspent were Rs. 2.9 lakhs and Rs. 3.02 lakhs in the Central sector and Rs. 7 lakhs so far under the Centrally sponsored programmes.

Bharat Sewak Samaj Camps in Punjab

*1117. Shri Daljit Singh: Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of camps set up by the Bharat Sewak Samaj in Punjab in 1957-58 so far with grants given by Central Government;

(b) the expenditure incurred by Government on these camps and the amount collected through public subscriptions;

(c) the number of students and others who participated in it; and

(d) the result achieved so far through these camps?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) One hundred. The total grant by the Government of India for these camps is likely to be Rs. 1,71,103.

(b) to (d). A statement will be placed on the Table of the House after the reports of the camps and audited accounts are available.

Shri Daljit Singh: May I know whether there is any proposal of Government to bring in the N.E.S. Blocks under the Bharat Sewak Samaj?

Dr. K. L. Shrimall: This question relates to the youth camps and labour service which are organised for the students. As far as possible we do request the organisers to arrange these camps in the Community development and N.E.S. blocks so that they may get first-hand experience of the work that is being done there.

Shri Hem Raj: What efforts are being made to associate more and more villagers with these camps?

Dr. K. L. Shrimall: Every effort is made. In fact, wherever these camps are held, whenever social service or labour service is organised, co-operation of the villagers is always sought. We have given directions to the organisers that efforts should be made to seek the co-operation of the village community.

Shri Tyagi: What is the total amount of grant in this Budget for the next year on account of the Bharat Sewak Samaj?

Mr. Speaker: Not for the Punjab? For the whole country?

Shri Tyagi: I want for the whole country.

Mr. Speaker: How does that arise out of this question?

Shri Tyagi: I want to know.

Mr. Speaker: He is entitled to know. But, that does not arise here.

An Hon. Member: The Minister is prepared to answer.

Mr. Speaker: But, I want to go to the next question.

Shri Tyagi: May I put another question? Is the Sadhu Samaj connected with the Bharat Sewak Samaj?

Dr. K. L. Shrimall: This question does not arise.

Mr. Speaker: Yes.

Shri Hem Raj: Are the certificates of merit issued only to the students and not to the villagers? If so, will these certificates of merit be issued to the villagers also?

Dr. K. L. Shrimall: These camps are meant for the students and financial assistance is given only to the students who participate in these camps. No certificates of merit are awarded to the villagers. I do not think they need any certificates, because the service rendered itself is a source of satisfaction.

Shri Tyagi: May I know who is in administrative charge of this organisation—the Education Ministry or the Planning Commission?

Dr. K. L. Shrivastava: Which organisation?

An Hon. Member: Bharat Sevak Samaj.

Shri Tyagi: The camps.

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): It is not a Government organisation. There is no question of administrative charge by the Government.

Solar Cooker

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*1118. { Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that there has been a growing demand recently for Indian Solar Energy Cookers in foreign countries; and

(b) if so, the names of the countries from which the demand has come?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) and (b). Government have no information.

I may add that the process of manufacture of this solar cooker has been leased out to two firms Messrs. Devi Dayal Metal Works, Bombay and Jeewanlal Ltd., Calcutta. If there has been any increased demand in foreign countries for the solar cooker as reported by the newspapers, orders must have been placed with these two firms. We have no information.

Shri D. C. Sharma: May I know on what basis the manufacture of the solar energy cooker has been given to the firms to which the hon. Minister referred?

Shri M. M. Das: The details of the terms and conditions are not at present with me. But the Council of Scientific and Industrial Research, the N.R.D.C. gets a royalty of Rs. 3 per cooker.

Shri Supakar: May I know the number of cookers on an average manufactured per year in India?

Shri M. M. Das: I can give the figures of sale, but not of manufacture.

Shri D. C. Sharma: May I know whether any demonstrations have been arranged of the performance of the Indian solar energy cookers in some parts of India for the public?

Shri M. M. Das: I have no information at present on this point.

Shri B. Das Gupta: May I know who had invented this Sun cooker in India?

Shri M. M. Das: The National Physical Laboratory at Delhi.

Shri B. Das Gupta: Is the Government aware that Shri Marindra Kumar Ghosh, a Member of this Parliament, had invented the Sun cooker?

Shri S. M. Banerjee: At Jamshedpur.

Shri M. M. Das: I have no information like that.

Shri B. Das Gupta: Would the Government enquire into it?

Mr. Speaker: The hon. Member is sufficiently vocal. He can take up that matter.

Shri Narasimhan: May I know whether research in respect of utilising Sun's energy has stopped with this or are they pursuing it for evolving other methods of utilising Sun's energy?

Shri M. M. Das: Researches are being carried on in the subject in the National Physical Laboratory?

Shri M. K. Ghosh: Is any encouragement given to other people, other